



विदेश व्यापार महानिदेशालय  
DIRECTORATE GENERAL OF  
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE  
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 06/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of DR. S.K Bansal, Additional DGFT on 27.09.2022 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 215 applications were considered by the IMWG , out of which total 88 cases were approved (out of which 25 approved on *post-facto* basis, 13 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 50 applications approved subject to clear and unconditional NOC of one IMWG members). 14 applications have been dropped and 02 applications have been rejected by IMWG members from the agenda. The remaining 111 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : [rb.gy/htzqvc](http://rb.gy/htzqvc) . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabula statement given below:

PART – A: Details of Applications

रंजीत कुमार रोय/RANJEET KUMAR ROY  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य एवं उद्योग मंत्रालय  
Ministry of Commerce & Industry

| S.N | File/Name | Application No. | Present Status |
|-----|-----------|-----------------|----------------|
|-----|-----------|-----------------|----------------|

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|-----|--------------------------------------------------------|--------------|----------------------------------------------------|
| 1.  | M/s PVS CHEMICALS, ANDHRA PRADESH                      | 00282088AM22 | Approved subject to NOC/ Clearance from one agency |
| 2.  | M/s NIKITA CHEMICAL INDUSTRIES                         | 00000037AM23 | DROPPED                                            |
| 3.  | M/s BHARAT SCIENTIFIC CO                               | 00000079AM23 | DROPPED                                            |
| 4.  | M/s SULZER INDIA PRIVATE LIMITED                       | 00000098AM23 | Post Facto Approval                                |
| 5.  | M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED        | 00000111AM23 | DROPPED                                            |
| 6.  | M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED         | 00000172AM23 | Deferred                                           |
| 7.  | M/s VISHNU CHEMICALS LIMITED                           | 00000182AM23 | Deferred                                           |
| 8.  | M/s ZAIN INTERNATIONAL                                 | 00000188AM23 | DROPPED                                            |
| 9.  | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00000200AM23 | Approved subject to NOC/ Clearance from one agency |
| 10. | M/s VISHNU CHEMICALS LIMITED                           | 00000206AM23 | Approved subject to NOC/ Clearance from one agency |
| 11. | M/s AMARAVATHI CHEMICALS AND FERTILISERS PVT LTD       | 00000218AM23 | Deferred                                           |
| 12. | M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED     | 00000235AM23 | DROPPED                                            |
| 13. | M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED         | 00000240AM23 | Deferred                                           |
| 14. | M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED         | 00000241AM23 | Approved subject to NOC/ Clearance from one agency |
| 15. | M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED         | 00000242AM23 | Approved subject to NOC/ Clearance from one agency |
| 16. | M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED         | 00000243AM23 | Approved subject to NOC/ Clearance from one agency |

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| 17. | M/s SRI RANGANATHAR VALVES PRIVATE LIMITED           | 00000244AM23 | Post Facto Approval                                |
| 18. | M/S CALIMARA MATTERS PRIVATE LIMITED                 | 00000246AM23 | Deferred                                           |
| 19. | M/s LYKIS LIMITED                                    | 00000251AM23 | Approved                                           |
| 20. | M/s JANMENJOY PRAMANIK INTERNATIONAL PRIVATE LIMITED | 00000256AM23 | DROPPED                                            |
| 21. | M/s AETHER INDUSTRIES LIMITED                        | 00000257AM23 | Approved                                           |
| 22. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED     | 00000270AM23 | Post Facto Approval                                |
| 23. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED     | 00000271AM23 | Post Facto Approval                                |
| 24. | M/s PREMIER EXPLOSIVES LIMITED                       | 00000273AM23 | REJECTED                                           |
| 25. | M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY          | 00000274AM23 | REJECTED                                           |
| 26. | M/s VIMAL INTERTRADE PRIVATE LIMITED                 | 00000279AM23 | DROPPED                                            |
| 27. | M/s GMM PFAUDLER LIMITED                             | 00000284AM23 | Post Facto Approval                                |
| 28. | M/s FABLIFE PROCESS TECHNOLOGIES LLP                 | 00000289AM23 | Approved subject to NOC/ Clearance from one agency |
| 29. | M/s GOEL IMPEX                                       | 00000295AM23 | Approved subject to NOC/ Clearance from one agency |
| 30. | M/s MAK TRADING,                                     | 00000316AM23 | Approved subject to NOC/ Clearance from one agency |
| 31. | M/s TONBO IMAGING PRIVATE LIMITED                    | 00000317AM23 | Deferred                                           |
| 32. | M/s GRAPHITE INDIA LIMITED                           | 00000318AM23 | Post Facto Approval                                |

  
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| 33. | M/s R.S.ENTERPRISE                                    | 00000319AM23 | Deferred                                           |
| 34. | M/s ALKYL AMINES CHEMICALS LIMITED                    | 00000320AM23 | Post Facto Approval                                |
| 35. | M/s LYKIS LIMITED                                     | 00000322AM23 | Approved                                           |
| 36. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED             | 00000323AM23 | Post Facto Approval                                |
| 37. | M/s INVENTIA HEALTHCARE LIMITED                       | 00000329AM23 | Deferred                                           |
| 38. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED          | 00000330AM23 | Approved subject to NOC/ Clearance from one agency |
| 39. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) | 00000334AM23 | Post Facto Approval                                |
| 40. | M/s UPL LIMITED                                       | 00000336AM23 | Deferred                                           |
| 41. | M/s L&T VALVES LIMITED                                | 00000337AM23 | Approved                                           |
| 42. | M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED             | 00000338AM23 | Post Facto Approval                                |
| 43. | M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED             | 00000339AM23 | Post Facto Approval                                |
| 44. | M/s GRAPHITE INDIA LIMITED                            | 00000340AM23 | Post Facto Approval                                |
| 45. | M/s ORGANO CHEMICAL INDUSTRIES                        | 00000341AM23 | Post Facto Approval                                |
| 46. | M/s UPL LIMITED                                       | 00000342AM23 | Deferred                                           |
| 47. | M/s INDO AMINES LIMITED                               | 00000343AM23 | Post Facto Approval                                |

  
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| 48. | M/s UPL LIMITED HQSCMTAPPLY                                 | 00000344AM23 | Approved subject to NOC/ Clearance from one agency |
| 49. | M/s MODERN EQUIPMENT COMPANY                                | 00000127AM23 | Post Facto Approval                                |
| 50. | M/s HINDALCO-ALMEX AEROSPACE LIMITED                        | 00000346AM23 | Deferred                                           |
| 51. | M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED                  | 00000347AM23 | Approved                                           |
| 52. | M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED               | 00000349AM23 | Deferred                                           |
| 53. | M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED               | 00000350AM23 | Deferred                                           |
| 54. | M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED               | 00000351AM23 | Deferred                                           |
| 55. | M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED               | 00000352AM23 | Deferred                                           |
| 56. | M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED               | 00000353AM23 | Deferred                                           |
| 57. | M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED               | 00000354AM23 | Deferred                                           |
| 58. | M/s SOLAR INDUSTRIES INDIA LIMITED                          | 00000355AM23 | Approved subject to NOC/ Clearance from one agency |
| 59. | M/s UPL LIMITED                                             | 00000356AM23 | Approved subject to NOC/ Clearance from one agency |
| 60. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED | 00000357AM23 | Approved subject to NOC/ Clearance from one agency |
| 61. | M/s GMM PFAUDLER LIMITED                                    | 00000359AM23 | Approved subject to NOC/ Clearance from one agency |
| 62. | M/s DALI ELECTRONICS                                        | 00000360AM23 | Deferred                                           |
| 63. | M/s AZISTA BST AEROSPACE PRIVATE LIMITED                    | 00000362AM23 | Deferred                                           |

  
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| 64. | M/s L&T VALVES LIMITED                                      | 00000363AM23 | DROPPED                                            |
| 65. | M/s L&T VALVES LIMITED                                      | 00000364AM23 | DROPPED                                            |
| 66. | M/s L&T VALVES LIMITED                                      | 00000365AM23 | DROPPED                                            |
| 67. | M/s SANMINA-SCI INDIA PRIVATE LIMITED                       | 00000366AM23 | Deferred                                           |
| 68. | M/s VISWAAT CHEMICALS LIMITED                               | 00000367AM23 | Approved                                           |
| 69. | M/s TRAK ENTERPRISES                                        | 00000369AM23 | DROPPED                                            |
| 70. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED                  | 00000370AM23 | Deferred                                           |
| 71. | M/s ALKYL AMINES CHEMICALS LIMITED                          | 00000371AM23 | Post Facto Approval                                |
| 72. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED | 00000372AM23 | Post Facto Approval                                |
| 73. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED      | 00000373AM23 | Approved subject to NOC/ Clearance from one agency |
| 74. | M/s SULZER INDIA PRIVATE LIMITED                            | 00000374AM23 | Approved                                           |
| 75. | M/s GRAPHITE INDIA LIMITED                                  | 00000375AM23 | Approved subject to NOC/ Clearance from one agency |
| 76. | M/s L&T VALVES LIMITED                                      | 00000376AM23 | DROPPED                                            |
| 77. | M/s BOEING INDIA PRIVATE LIMITED                            | 00000377AM23 | Post Facto Approval                                |
| 78. | M/s BALAJI AMINES LIMITED                                   | 00000379AM23 | Post Facto Approval                                |
| 79. | M/s CALIMARA MATTERS PRIVATE LIMITED                        | 00000380AM23 | Post Facto Approval                                |

  
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| 80. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) | 00000381AM23  | Approved                                           |
| 81. | M/s BALAJI TRADE LINKS                                | 00000387AM23  | Deferred                                           |
| 82. | M/s SPECIALITY PRODUCTS RESEARCH GROUP                | 00000389AM23  | Deferred                                           |
| 83. | M/s GE OIL & GAS INDIA PRIVATE LIMITED                | 00000390AM23  | Approved subject to NOC/ Clearance from one agency |
| 84. | M/s SOLAR INDUSTRIES INDIA LIMITED                    | 00000392AM23  | Approved                                           |
| 85. | M/s GRAPHITE INDIA LIMITED                            | 00000395AM23  | Approved subject to NOC/ Clearance from one agency |
| 86. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED  | 00000396AM23  | Deferred                                           |
| 87. | M/s STERLING ENTERPRISES                              | 000000397AM23 | Approved subject to NOC/ Clearance from one agency |
| 88. | M/s ORION CHEM PRIVATE LIMITED                        | 00000399AM23  | Deferred                                           |
| 89. | M/s THE PEEPAL LEAF                                   | 00000400AM23  | Deferred                                           |
| 90. | M/s ARUN ENTERPRISES                                  | 00000401AM23  | Deferred                                           |
| 91. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED            | 00000402AM23  | Deferred                                           |
| 92. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) | 00000404AM23  | Approved                                           |
| 93. | M/s TONBO IMAGING INDIA PRIVATE LIMITED               | 00000408AM23  | Deferred                                           |
| 94. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED      | 00000409AM23  | Approved subject to NOC/ Clearance from one agency |
| 95. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED      | 00000410AM23  | Approved subject to NOC/ Clearance from one agency |

  
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| 96.  | M/s ATS PELLE CHEM PRIVATE LIMITED         | 00000411AM23 | Deferred                                           |
| 97.  | M/s SIDDHI INGREDIENTS                     | 00000412AM23 | Deferred                                           |
| 98.  | M/s INDUSTRUS AGENCIES                     | 00000413AM23 | Deferred                                           |
| 99.  | M/s K M ENGINEERING                        | 00000414AM23 | Deferred                                           |
| 100. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED   | 00000415AM23 | Deferred                                           |
| 101. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED   | 00000416AM23 | Post Facto Approval                                |
| 102. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED   | 00000417AM23 | Deferred                                           |
| 103. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED   | 00000418AM23 | Deferred                                           |
| 104. | M/s MERCURI TANNERS                        | 00000419AM23 | Deferred                                           |
| 105. | M/s L&T VALVES LIMITED                     | 00000420AM23 | Approved subject to NOC/ Clearance from one agency |
| 106. | M/s GRAPHITE INDIA LIMITED                 | 00000421AM23 | Approved                                           |
| 107. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED | 00000422AM23 | Approved subject to NOC/ Clearance from one agency |
| 108. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED | 00000423AM23 | Deferred                                           |
| 109. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED | 00000424AM23 | Approved subject to NOC/ Clearance from one agency |
| 110. | M/s GRAPHITE INDIA LIMITED                 | 00000425AM23 | Deferred                                           |
| 111. | M/s JAIN SPECIALITY FINE CHEMICALS         | 00000426AM23 | Deferred                                           |

  
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|------|--------------------------------------------------------|--------------|----------------------------------------------------|
| 112. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)  | 00000427AM23 | Approved subject to NOC/ Clearance from one agency |
| 113. | M/s AADISH IMPEX PRIVATE LIMITED                       | 00000428AM23 | Deferred                                           |
| 114. | M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED             | 00000429AM23 | Deferred                                           |
| 115. | M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED     | 00000430AM23 | Deferred                                           |
| 116. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00000431AM23 | Deferred                                           |
| 117. | M/s SANMINA-SCI INDIA PRIVATE LIMITED                  | 00000432AM23 | Deferred                                           |
| 118. | M/s QUALCOMM INDIA PRIVATE LIMITED                     | 00000433AM23 | Post Facto Approval                                |
| 119. | M/s SPECIAL METAL INDUSTRIES                           | 00000434AM23 | Deferred                                           |
| 120. | M/s AMINES AND PLASTICIZERS LIMITED                    | 00000435AM23 | Deferred                                           |
| 121. | M/s VISHAY COMPONENTS INDIA PRIVATE LIMITED            | 00000436AM23 | Deferred                                           |
| 122. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED           | 00000437AM23 | Approved subject to NOC/ Clearance from one agency |
| 123. | M/s ASHISH SEALS INDIA PRIVATE LIMITED                 | 00000439AM23 | Deferred                                           |
| 124. | M/s VEDDESHTHA INTERNATIONAL LLP                       | 00000440AM23 | Deferred                                           |
| 125. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED                | 00000441AM23 | Deferred                                           |
| 126. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00000442AM23 | Deferred                                           |
| 127. | M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED       | 00000443AM23 | Approved subject to NOC/ Clearance from one agency |

  
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| 128. | M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED     | 00000444AM23 | Approved subject to NOC/ Clearance from one agency |
| 129. | M/s TONBO IMAGING INDIA PRIVATE LIMITED              | 00000445AM23 | Deferred                                           |
| 130. | M/s AZISTA BST AEROSPACE PRIVATE LIMITED             | 00000446AM23 | Deferred                                           |
| 131. | M/s GRAPHITE INDIA LIMITED                           | 00000447AM23 | Approved subject to NOC/ Clearance from one agency |
| 132. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED | 00000448AM23 | Deferred                                           |
| 133. | M/s BARMECHA SALES                                   | 00000449AM23 | Deferred                                           |
| 134. | M/s SULZER INDIA PRIVATE LIMITED                     | 00000450AM23 | DROPPED                                            |
| 135. | M/s SEVERN GLOCON VALVES PRIVATE LIMITED             | 00000451AM23 | Deferred                                           |
| 136. | M/s BANGALORE BIOTECH LABS PRIVATE LIMITED           | 00000452AM23 | Approved                                           |
| 137. | M/s GRAPHITE INDIA LIMITED                           | 00000453AM23 | Approved subject to NOC/ Clearance from one agency |
| 138. | M/s ASTERIA AEROSPACE LIMITED                        | 00000454AM23 | Post Facto Approval                                |
| 139. | M/s GRAPHITE INDIA LIMITED                           | 00000455AM23 | Deferred                                           |
| 140. | M/s WAX INDIA HQRSCMTAPPLY                           | 00000457AM23 | Deferred                                           |
| 141. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED           | 00000458AM23 | Deferred                                           |
| 142. | M/s SOLAR INDUSTRIES INDIA LIMITED                   | 00000459AM23 | Deferred                                           |
| 143. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED           | 00000460AM23 | Deferred                                           |

  
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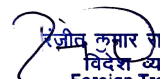
|      |                                                        |              |                                                    |
|------|--------------------------------------------------------|--------------|----------------------------------------------------|
| 144. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED             | 00000461AM23 | Deferred                                           |
| 145. | M/s GRAPHITE INDIA LIMITED                             | 00000462AM23 | Approved subject to NOC/ Clearance from one agency |
| 146. | M/s INTECH ORGANICS LIMITED                            | 00000463AM23 | Post Facto Approval                                |
| 147. | M/s EMERSON PROCESS MANAGEMENT CHENNAI                 | 00000464AM23 | Deferred                                           |
| 148. | M/s GMM PFAUDLER LIMITED                               | 00000465AM23 | Deferred                                           |
| 149. | M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED        | 00000466AM23 | Deferred                                           |
| 150. | M/s AZISTA BST AEROSPACE PRIVATE LIMITED               | 00000467AM23 | Deferred                                           |
| 151. | M/s BALAJI TRADE LINKS                                 | 00000468AM23 | Deferred                                           |
| 152. | M/s BALAJI AMINES LIMITED                              | 00000471AM23 | Deferred                                           |
| 153. | M/s KINJAL INTERNATIONAL                               | 00000472AM23 | Deferred                                           |
| 154. | M/s CHASS ENGINEERING                                  | 00000473AM23 | Deferred                                           |
| 155. | M/s RAMESH STEEL CORPORATION                           | 00000474AM23 | Deferred                                           |
| 156. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00000475AM23 | Deferred                                           |
| 157. | M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED        | 00000476AM23 | Deferred                                           |
| 158. | M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED        | 00000477AM23 | Deferred                                           |
| 159. | M/s UPL LIMITED                                        | 00000478AM23 | Deferred                                           |

  
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| 160. | M/s GRAPHITE INDIA LIMITED                                  | 00000479AM23 | Deferred            |
| 161. | M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED      | 00000480AM23 | Deferred            |
| 162. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED | 00000481AM23 | Deferred            |
| 163. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED | 00000482AM23 | Deferred            |
| 164. | M/s AVANTIKA ENTERPRISES                                    | 00000483AM23 | Deferred            |
| 165. | M/s GRAPHITE INDIA LIMITED                                  | 00000484AM23 | Deferred            |
| 166. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED                  | 00000485AM23 | Deferred            |
| 167. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED                  | 00000486AM23 | Deferred            |
| 168. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED            | 00000487AM23 | Deferred            |
| 169. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED                     | 00000488AM23 | Deferred            |
| 170. | M/s CALIMARA MATTERS PRIVATE LIMITED                        | 00000490AM23 | Post Facto Approval |
| 171. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED            | 00000491AM23 | Deferred            |
| 172. | M/s MEYER ORGANICS PRIVATE LIMITED                          | 00000492AM23 | Deferred            |
| 173. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED         | 00000493AM23 | Deferred            |
| 174. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED         | 00000494AM23 | Deferred            |
| 175. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED                     | 00000495AM23 | Deferred            |

  
**रंजीत कुमार राय/RANJEET KUMAR ROY**  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry

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| 176. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED             | 00000496AM23 | Deferred |
| 177. | M/s CALIMARA MATTERS PRIVATE LIMITED                | 00000497AM23 | Deferred |
| 178. | M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED | 00000498AM23 | Deferred |
| 179. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED             | 00000499AM23 | Deferred |
| 180. | M/s INVENTIA HEALTHCARE LIMITED                     | 00000500AM23 | Deferred |
| 181. | M/s ALKYL AMINES CHEMICALS LIMITED                  | 00000501AM23 | Deferred |
| 182. | M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED | 00000502AM23 | Deferred |
| 183. | M/s PVS CHEMICALS                                   | 00000503AM23 | Deferred |
| 184. | M/s PINNACLE SOLUTIONS                              | 00000504AM23 | Deferred |
| 185. | M/s EMERSON PROCESS MANAGEMENT CHENNAI              | 00000505AM23 | Deferred |
| 186. | M/s FABTECH TECHNOLOGIES PRIVATE LIMITED            | 00000506AM23 | Deferred |
| 187. | M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED     | 00000507AM23 | Deferred |
| 188. | M/s UPL LIMITED                                     | 00000508AM23 | Deferred |
| 189. | M/s GRAPHITE INDIA LIMITED                          | 00000509AM23 | Deferred |
| 190. | M/s JAGGO OVERSEAS                                  | 00000510AM23 | Deferred |
| 191. | M/s SHIVA INTERNATIONAL                             | 00000511AM23 | Deferred |

  
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 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
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| 192. | M/s PHARMA CHEMICALS INDUSTRIES       | 00000512AM23 | Deferred |
| 193. | M/s SANDHYA ORGANIC CHEMICALS PVT LTD | 00000513AM23 | Deferred |
| 194. | M/s UPL LIMITED                       | 00000514AM23 | Deferred |

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

**Decision of IMWG on previously considered cases**

| Sl. No | Firm's name and File No.                                                                          | Application No. | Decision of IMWG (Meeting no . 05/31.08.2022)                                    | Decision of IMWG (Meeting no 06/27.09.2022)                                      |
|--------|---------------------------------------------------------------------------------------------------|-----------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 1.     | M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)                                    | 00226746AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 2.     | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (MEETING NO.02/2022-23 HELD ON: 26.05.2022) | 00404967AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>DROPPED</b>                                                                   |
| 3.     | M/s UPL LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)                                       | 00000096AM23    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |

  
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 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
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|-----|-------------------------------------------------------------------------------------------------------------|--------------|---------------------------------------------------------------------------|---------------------------------------------------------------------------|
| 4.  | M/s S N TRADING (MEETING NO.03/2022-23 HELD ON: 12.07.2022)                                                 | 00000149AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 5.  | M/s NEW DAWN IMPEX INDIA PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)                        | 00000164AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 6.  | M/s IBM INDIA PRIVATE LIMITED<br><br>(Site Visit FOR SCOMET Export)<br><br>(04/2022-23 HELD ON: 04.08.2022) | 00000146AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 7.  | M/s AKAY INDUSTRIES PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)                                        | 00000178AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 8.  | M/s GRAPHITE INDIA LIMITED (04/2022-23 HELD ON: 04.08.2022)                                                 | 00000196AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 9.  | M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)                      | 00000197AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 10. | M/s MERSEN INDIA PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)                                           | 00000198AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 11. | M/s S.P. METAL (04/2022-23 HELD ON: 04.08.2022)                                                             | 00308923AM22 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-                              |

  
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 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
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|     |                                                                                                 |              |                                                                                  | conditional NOC of one agency                                                    |
| 12. | M/s UPL LIMITED (04/2022-23 HELD ON: 04.08.2022)                                                | 00000261AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 13. | M/s L&T VALVES LIMITED (05/2022-23 HELD ON: 31.08.2022)                                         | 00000135AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 14. | M/s SULZER INDIA PRIVATE LIMITED (05/2022-23 HELD ON: 31.08.2022)                               | 00000215AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 15. | M/s HEWLETT PACKARD (INDIA) SOFTWARE OPERATION PRIVATE LIMITED (05/2022-23 HELD ON: 31.08.2022) | 00000220AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b>                                                                  |
| 16. | M/S ALKYL AMINES CHEMICALS LIMITED (05/2022-23 HELD ON: 31.08.2022)                             | 00000247AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 17. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (05/2022-23 HELD ON: 31.08.2022)                     | 00000259AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 18. | M/s UPL LIMITED (05/2022-23 HELD ON: 31.08.2022)                                                | 00000262AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 19. | M/s BANGALORE BIOTECH LABS PRIVATE LIMITED (05/2022-23                                          | 00000265AM23 | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-                              |

|     |                                                                                              |              |                                                                           |                                                                           |
|-----|----------------------------------------------------------------------------------------------|--------------|---------------------------------------------------------------------------|---------------------------------------------------------------------------|
|     | HELD ON: 31.08.2022)                                                                         |              |                                                                           | conditional NOC of one agency                                             |
| 20. | M/s L&T VALVES LIMITED<br>(05/2022-23 HELD ON:<br>31.08.2022)                                | 00000268AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved subject to receipt of clear and un-conditional NOC of one agency |
| 21. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)<br>(05/2022-23 HELD ON:<br>31.08.2022) | 00000328AM23 | Approved subject to receipt of clear and un-conditional NOC of one agency | Approved                                                                  |

**Note on various terminologies used in the Minutes of the SCOMET meeting:**

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

  
**रंजीत कुमार रॉय/RANJEET KUMAR ROY**  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
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(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

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